

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 29920/2018

FOOD CORPORATION OF INDIA & ORS.

Petitioner(s)

VERSUS

UMESH CHANDRA GUPTA

Respondent(s)

Date : 23-01-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Ajeet Singh Verma,Adv.
Mr. Ajit Pudussery, AOR

For Respondent(s) Mr.Vishwajit Singh,Adv.
Mr.Sushmit Chauhan,Adv.
Ms. Veera Kaul Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time, to file counter affidavit.

List the matter again on 11.03.2019.

RAJESH KUMAR GOEL
Registrar

SB